

O.A. No. 790/05

Order Dated 24.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. Achintya Das, Ld. Counsel appears for the applicant and submits that the applicant has made an appeal against his transfer to Mancheswar to the Respondent No.4 for his posting either to Khurda or to Puri. He further states that the concerned Railway Authorities have already acceded to his request by issuing a transfer order at Annexure-R-4, where under he is posted at Khurda Road as Station Manager in the same grade. Hence the applicant is fully satisfied with the action of the Respondents.

2. Mr. R.C. Rath, Ld. Counsel appears for the Railways and confirms the position. Accordingly this Original Application is disposed of having become infructuous. No order as to cost.

3. Copy of this order be given to the Ld. Counsels appearing for both sides.

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MEMBER (A)